

Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Jammu

Notification
Jammu, the 12th May, 2020

S.O 156 .-Whereas, the State Administrative Council (SAC) vide its decision No.264/22/2019 dated 22.10.2019 approved the transfer of 250 kanals of land at village Rakh-I-Gund Aksha in Bemina for establishment of J&K High Court Complex;

Whereas, the State Administrative Council further authorized the Housing & Urban Development Department to demarcate the land to effect necessary modification in the Srinagar Master Plan-2035 to incorporate the High Court Complex in the Master Plan after due process and to transfer the land following the modification to the Master Plan, at its level;

Whereas, the designated Committee after following the due procedure recommended amendment to the Master Plan Srinagar -2035 to the effect of change of land use from "residential" to "public semi-public" specifically earmarked for the establishment of J&K High Court Complex in Planning Zone HDR-VII falling under Khasra Nos. 4 (5K 3M), 5(3K 10M), 3 Min (203K 3M), 7 Min (4K 13M) and 8 Min (33K 11M).

Now, therefore, in exercise of the powers conferred by the Section 11 of Jammu and Kashmir Development Act, 1970, the Government hereby modifies the Master Plan-2035 of Srinagar Metropolitan Region, in terms of Section 12 of the Jammu and Kashmir Development Act, 1970, for change of land use of parcel measuring 250 kanals at Rakh-I-Gund Aksha, in Bemina, Srinagar from Residential to Public/Semi-public use for the purposes of Master Plan Srinager-2035.

By order of the Government of Jammu and Kashmir.

Sd/-
(Dheeraj Gupta) IAS
Principal Secretary to Government

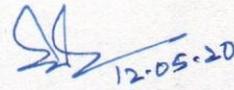
No.HUD/31/2019/SDA

Dated: 12.05.2020

Copy to the:-

1. All Financial Commissioners.
2. All Principal Secretary to the Government.

3. All Commissioner/Secretaries to the Government.
4. Divisional Commissioner, Jammu/Kashmir.
5. All Secretaries to the Government.
6. Head of the Department/Authorities/Organisations/Corporations of Housing and Urban Development Department.
7. Additional Secretary to the Chief Secretary.
8. General Manager, Government Ranbir Press, Jammu, for publication in the Gazette notification.
9. Private Secretary to Advisor (S) to the Lieutenant Governor.
10. Private Secretary to Advisor (F) to the Lieutenant Governor.
11. Private Secretary to Advisor (B) to the Lieutenant Governor.
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Principal Secretary, H&UDD.
14. Website In-charge, H&UDD.
15. S.O file (w.2.s.c).



12.05.20

(Pankaj Kumar Sharma) KAS
Addl. Secretary to the Government